

(ग) से (च) वर्ष 1989-90 तथा 1990-91 के दौरान ली गई तलाशियों में से क्रमशः 4 एवं 6 मामलों का निपटान किया गया है। 2.88 लाख रु० की नकद धनराशि एवं 39.49 लाख रु० के मूल्य की अन्य मूल्यवान वस्तुयें संबंधित व्यक्तियों को, उनके मामलों के निपटान हो जाने के पश्चात् उन्हें वापस दे दी गई हैं। शेष मामलों में कर-निर्धारण अधिकारियों ने आवश्यक अनुवर्ती कार्यवाहियां तथा कर-निर्धारण संबंधी कार्यवाहियों प्रारम्भ कर दी है। 834.49 लाख रु० के मूल्य की नकदी तथा अन्य मूल्यवान वस्तुयें आयकर विभाग की अभिरक्षा में है।

(छ) इन तलाशियों के दौरान एकत्र की गई सूचना एवं साक्ष्य संबंधित कर-निर्धारण अधिकारियों के पास भेज दिये गये हैं तथा आयकर अधिनियम के अन्तर्गत यथा-उपबंधित आवश्यक अनुवर्ती कार्यवाही की गई है।

कर-निर्धारण अधिकारियों ने इन तलाशियों के दौरान पाई गई सामग्रियों को महेनजर रखते हुये कर-निर्धारण संबंधी कार्यवाहियां प्रारम्भ कर दी हैं।

Income tax and excise duty realised and assistance provided to States

1199. SHRI JAGIR SINGH DARD: Will the Minister of FINANCE be

pleased to state:

(a) what is the total amount of income tax and excise duty collected during the year 1990-91 and 1991-92, State-wise; and

(b) what is the percentage of assistance given to each State out of the above said amount?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The total amount of income tax (without including Corporation Tax) and excise duty collected during the year 1990-91 and 1991-92 are given below:

(Rs. in crores)

	1990-91	1991-92
Income-Tax .	5371	6739
Excise-Duty .	24514	28020

The Statewise collection figures for Income tax Excise duty are given in Statement-I and Statement-II respectively. (See below).

(b) The State-wise percentage shares of income tax and Union Excise Duties for the years 1990-91 to 1994-95, on the basis of the recommendations of the NINTH Finance Commission, are given in Statement-III.

Statement I

State and Union Territory-Wise Breakup

(Rupees in crores)

S. No.	States	1990-91	1991-92
		Income tax	Income tax
1	2	3	4
(Provisional)			
1	Andhra Pradesh	222.55	265.94
2	Arunachal Pradesh	1.77	0.22
3	Assam	46.77	67.66
4	Bihar	143.00	171.56

163	Written Answers	[RAJYA SABHA]	to Questions	164
1	2	3	4	
5	Goa	20.13	27.68	
6	Gujarat	405.12	560.49	
7	Haryana	68-80	84.95	
8	Himachal Pradesh	16-58	21.96	
9	Jammu & Kashmir	23-12	27.65	
10	Karnataka	273-48	341.79	
11	Kerala	140.68	187.05	
12	Madhya Pradesh	159.44	213.76	
13	Maharashtra	1576.62	1980.46	
14	Manipur	5.85	2.11	
15	Meghalaya	5.68	4.21	
16	Mizoram	0.03		
17	Nagaland	4.67	2.63	
18	Orissa	58.69	79.00	
19	Punjab	145.80	199.36	
20	Rajasthan	113.10	142.62	
21	Sikkim	0.06	0.30	
22	Tamil Nadu	423.42	553.51	
23	Tripura	4.02	4.80	
24	Uttar Pradesh	345.35	427.81	
25	West Bengal	423.26	42.80	
<i>Union Territories</i>				
1	Andaman & Nicobar	0.62	0.48	
2	Chandigarh	27.82	32.23	
3	Daman	0.61	0.80	
4	Diu	0.08	0.08	
5	Dadra & Nagar Haveli	0.18	0.24	
6	New Delhi	578.17	729.06	
7	Pondicherry	5.91	8.04	
8	Lakshadweep		..	

Statement II*State Wise details of Excise Revenue*

(Rs. in crores)

s. No.	States	Excise Revenue*	
		1990-91 (Provisional)	1991-92
1	Andhra Pradesh	1476.95	1855.34
2	Assam, Manipur, Meghalaya, Mizoram, Nagaland, Tripura & Arunachal Pradesh	696.54	720.94
3	Bihar	1024.48	1139.63
4	Punjab, Himachal Pradesh, Jammu Kashmir the U.P. of Chandigarh	535.97	639.50
5	Haryana and the U.T. of Delhi	1344.06	1653.99
6	Goa	122.44	184.84
7	Gujarat and the U.Ts. of Dadra & Nagar Haveli and Daman Diu	2652.92	3085.88
8	Karnataka	1403.88	1675.66
9	Kerala and the U. T. of Lakshadweep	543.53	649.76
10	Madhya Pradesh	1208.01	1471.61
11	Maharashtra	7205.56	7945.66
12	Orissa	406.95	446.18
13	Rajasthan	675.84	833.51
14	Tamil Nadu and the U.T. of Pondicherry	1798.26	2133.09
15	Uttar Pradesh	2173.59	2490.19
16	West Bengal, Sikkim and the U.T. of the Andaman & Nicobar	1374.81	1493.04

*Exclusive of Cesses not Administered by the Department of Revenue but include Additional Excise Duties, Cess on Crude Oil and other Cesses collected by the Deptt. of Revenue.

N.B. The figures are based on the collections of revenue from the central excise collectorates falling within the state; a more detailed break up is not readily available.

Statement III

State-wise Percentage Shares of Income Tax and Union Excise duties

Sl No.	States	Percentage share of		
		Income tax Duties	Basic Excise Excise	Addi- tional Duties
1	Andhra Pradesh	8 208	7.170.	7.680
2	Arunachal Pradesh.....	0.073	0.89?	0107
3	Assam	2 631	3.310'	2 743-
4	Bihar	12.418	11.028,	8.317
5	Goa	0 110	0.523:	0:228;
6	Gujarat	4.550	3.183	5.90S
7	Haryana	1.244	1.099	2.317
8	Himachal Pradesh	0,595	1.943	0.621
9	Jammu & Kashmir	0.695	3.54S	0.929
10	Karnataka	4 928	4.104	5.855
11	Kerala	3.729	3.087	3.723
12	Madhya Pradesh	8.185	7.224	7.164
13	Maharashtra	8.191	5.185	11 886
14	Manipur	0 171	1.174	0.213
15	Mjghalaya	0.208	0.891	0190
16	Mizoram.....	0.073	1.109	0.068
17	Nagaland	0.096	1.348	0.120
18	Orissa	4.326	5.353	3.486
19	Punjab	1.706	1.362	3.533
20	Rajasthan	4.836	5.524	4.689
21	Sikkim	0.030	0.260	0.052
22	Tamil Nadu	7.931	6.379	7.064
23	Tripura	0.303	1.556	0.278
24	Uttar Pradesh.....	16.787	15.638	14.657
25	West Bengal	7.976	6,600	8.165
TOTAL :		100.000	100.000	100.000'